

Criteria for Promotions

*409. SHRI C.P.M. GIRIYAPPA:
SHRI K.H. MUNIYAPPA:

Will the PRIME MINISTER be pleased to state:

(a) whether his Ministry has received representations from Government employees' unions, other associations and individuals for abolishing Annual confidential Report (ACR);

(b) if so, the details thereof;

(c) whether a large number of cases are pending in Central Administrative Tribunal (CAT) and other courts against promotions based on the system of ACR;

(d) if so, the details thereof;

(e) whether his Ministry propose to introduce objective tests, examinations to assess the employees' performance at the time of their promotions instead of depending on the ACR which is biased and lacks consistency, reliability and validity; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) No, Sir.

(b) Does not arise, in view of (a) above.

(c) Such information is not centrally maintained.

(d) Does not arise, in view of (c) above.

(e) The Government does not have any plan at present to change the existing system of promotion.

(f) Does not arise, in view of (e) above.

**Purchase of Tractors and
Drip Irrigation System**

*410. SHRI A.F. GOLAM OSMANI:
SHRI ASHOK NAMDEORAO MOHOL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are providing subsidy to the farmers for purchase of tractors and to implement drip irrigation system in the country;

(b) if so, the details thereof;

(c) the total area being irrigated at present by drip irrigation system in the country, State-wise;

(d) whether budgetary provisions have been made and amount of subsidy disbursed to the farmers;

(e) if so, the details thereof, State-wise;

(f) whether the Government of Maharashtra has submitted proposal to increase and sanction the amount of Central assistance for drip irrigation upto Rs. 100 crores;

(g) if so, the action taken by the Government in regard thereto;

(h) whether only the big farmers are getting benefit from this scheme; and

(i) if not, the facts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) Yes, Sir. Under the Centrally Sponsored Scheme on 'Promotion of Agricultural Mechanisation among Small Farmers', subsidy is being provided @30 per cent of total cost limited to Rs. 30,000 per tractor of upto 30 Power Take off Horse Power. Similarly, under the Centrally Sponsored Scheme on 'Use of Plastics in Agriculture', subsidy is being provided @90 per cent of cost subject to a maximum ceiling of Rs. 25,000/- per hectare to the Small, Marginal, Scheduled Caste, Scheduled Tribe and Women farmers and @70 per cent of the cost subject to a maximum of Rs. 25,000/- per hectare to the other farmers. Similar pattern of subsidy is being provided under the Central Schemes of (i) Sustainable Development of Sugarcane Based Cropping System and (ii) Oil Palm Development Programme.

(c) The details are given in the statement enclosed-I.

(d) and (e) The details of budgetary provision for disbursement to the farmers during the course of the year 1998-99 is given in Statement-II.

(f) and (g) The Government of Maharashtra requested for additional allocation of Rs. 100 crores during the year 1997-98. The State Government has already been allocated Rs. 24.47 crores out of the total budget provision of Rs. 81.00 crores, the highest allocated to any state during 1997-98. During the year 1998-99, Maharashtra has been allocated Rs. 28.19 crores out of the total allocation of Rs. 110.00 crores under the Centrally Sponsored Scheme on Use of Plastics in Agriculture.

(h) and (i) No, Sir. The scheme envisages maximum subsidy @ 90 percent of cost to the Small, Marginal, Scheduled Caste, Scheduled Tribe and Women farmers. In Maharashtra state, more than 45 per cent of the total subsidy on drip irrigation was disbursed to these category of farmers during 1997-98.

Statement-I

Area Covered Under Drip Irrigation during VIII Plan Under Various Schemes

Sl. No.	State	Area Covered (Hectares)
1	2	3
1.	Andhra Pradesh	14606
2.	Arunachal Pradesh	75
3.	Assam	38
4.	Bihar	0
5.	Goa	300
6.	Gujarat	4451
7.	Haryana	1404
8.	Himachal Pradesh	85
9.	Jammu & Kashmir	33
10.	Karnataka	31967
11.	Kerala	4688

1	2	3
12.	Madhya Pradesh	2526
13.	Maharashtra (Central Sector) Maharashtra (State Sector)	45879 56195
14.	Manipur	184
15.	Meghalaya	16
16.	Mizoram	0
17.	Nagaland	252
18.	Orissa	1778
19.	Punjab	1086
20.	Rajasthan	1706
21.	Sikkim	98
22.	Tamil Nadu	18563
23.	Tripura	0
24.	Uttar Pradesh	689
25.	West Bengal	9
26.	Dadra & Nagar Haveli	3
27.	Daman & Diu	24
28.	Delhi	4
29.	Lakshdweep	0
30.	Chandigarh	0
31.	Andaman & Nicobar	0
32.	Pondicherry	60
Total		186718

Statement-II

*Outlay Under Centrally Sponsored Scheme of Use of Plastics in Agriculture During 1998-99
and Amount Released Towards First Instalment*

(Rs. in lakh)

Sl. No.	State	Toal Outlay	Outlay for Drip Installation	Amount Released
1	2	3	4	5
1.	Andhra Pradesh	1410.75	1370.25	0.00
2.	Arunachal Pradesh	69.75	29.25	24.00
3.	Assam	32.15	16.65	0.00
4.	Bihar	73.28	46.13	0.00
5.	Goa	28.83	13.95	14.00
6.	Gujarat	226.63	216.00	0.00
7.	Haryana	105.43	74.25	52.00
8.	Himachal Pradesh	39.68	2.66	0.00
9.	Jammu & Kashmir	534.05	11.93	83.00
10.	Karnataka	2452.93	2389.50	1400.00
11.	Kerala	415.65	380.25	290.00
12.	Madhya Pradesh	245.38	228.38	70.00
13.	Maharashtra	2818.65	2733.75	700.00
14.	Manipur	100.80	71.55	50.00
15.	Meghalaya	78.38	48.38	36.00

1	2	3	4	5
10.	Mizoram	65.63	31.73	32.00
17.	Nagaland	96.60	63.23	0.00
18.	Orissa	239.00	231.75	0.00
19.	Punjab	156.80	131.18	60.00
20.	Rajasthan	384.90	368.10	130.00
21.	Sikkim	53.30	6.98	0.00
22.	Tamil Nadu	1060.00	1026.00	625.00
23.	Tripura	52.30	27.27	0.00
24.	Uttar Pradesh	61.13	51.75	0.00
25.	West Bengal	11.80	5.18	0.00
26.	Dadra & Nagar Haveli	0.00	0.00	2.90
27.	Daman & Diu	0.00	0.00	0.00
28.	Delhi	5.59	4.45	0.00
29.	Lakshdweep	1.10	0.95	2.90
30.	Chandigarh	5.86	4.45	0.00
31.	Andaman & Nicobar	5.86	4.45	0.00
32.	Pondicherry	6.44	5.75	0.00
33.	NCPA	161.40	0.00	53.0
Total		11000.00	9596.05	3624.80
